

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1	A.No. 315 of 2016 & IA No. 653 of 2016	Reliance Infrastructure Ltd. Vs. MERC & Ors.	3337 of 2016 dated 30/9/2016	18/11/2016	--	12/12/2016
2	IA No. 654 of 2016 & 655 of 2016 in DFR No. 3557 of 2016.	Bharat Aluminium Co. Ltd. Vs. Chhattisgarh State Electricity Regulatory Commission & anr.	3557 of 2016 dated 24/10/2016	25/11/2016	--	12/12/2016
3	A.No. 322 of 2016 & IA No. 671 & 672 of 2016	M/s. Ultratech Cement Ltd. Vs. Karnataka Electricity Regulatory Commission	3439 of 2016 dated 13/10/2016	25/11/2016	--	12/12/2016
4	A.No. 323 of 2016	Chhattisgarh State Power Distribution Co. Ltd. Vs. M/s. Bala ji Power (A Unit of Hira Ferro Alloys) & Ors.	3664 of 2016 dated 07/11/2016	25/11/2016	--	14/12/2016
5	IA No. 673 of 2016 in DFR No. 3518 of 2016	M/s. Wellknown polyesters Ltd. Vs. JERC & anr.	3518 of 2016 dated 20/10/2016	28/11/2016	--	14/12/2016
6	A.No. 324 of 2016	Jaipur Vidyut Vitran Nigam Ltd. & Ors. Vs. Sasan Power Ltd. & Ors.	3624 of 2016 dated 04/11/2016	29/11/2016	--	14/12/2016
7	A.No. 325 of 2016 & IA No. 676 of 2016	M/s. DSL Hydrowatt Pvt. Ltd. Vs. HPERC & anr.	3718 of 2016 dated 04/11/2016	28/11/2016	--	15/12/2016
8	A.No. 326 of 2016	Damodar Valley Corpn. Vs. West Bengal State Electricity Distribution Co. Ltd. & anr.	3748 of 2016 dated 16/11/2016	30/11/2016	--	15/12/2016
9	A.No.327 of 2016	Chhattisgarh State Power Transmission Co.Ltd. v. Chhattisgarh State Elect. Reg. Commission.	3673 of 2016 dated 08/11/2016	30/11/2016	--	15/12/2016
10	IA No. 677 of 2016 in DFR No. 3542 of 2016	ANSAL API Vs. UPERC & Anr.	3542 of 2016 dated 21/10/2016	02/12/2016	--	15/12/2016

By Order

Sd/-
Dy. Registrar
05/12/2016